

In The Central Administrative Tribunal
Calcutta Bench

MA 569 of 1999
CPC 88 of 1999
(OA 850 of 1996)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. S. Biswas, Administrative Member

Harendra Misra

- VS -

S.E. Railway

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents: Mr. C. Samaddar, Counsel

Heard on : 22-02-2001

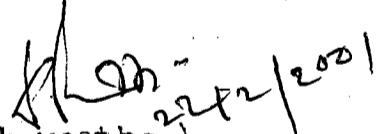
Date of Order : 22-02-2001

O R D E R

D. PURKAYASTHA, JM

Ld. Counsel Mr. Chakraborty on behalf of the applicant submits that applicant Shri H. Misra does not press the MA 569 of 1999 and CPC 88 of 1999 against S.E. Railway. So, both the MA and CPC are disposed of as being not pressed. Ld. Counsel Mr. C. Samaddar is present on behalf of the respondents.


(S. Biswas)
Member (A)


(D. Purkayastha)
Member (J)

DKN